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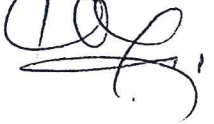

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/03/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/6/IB/2018  
PETITION NUMBER : CP/540/(IB)/2017  
NAME OF THE PETITIONER(S) : KOTAK MAHINDRA BANK LTD  
NAME OF THE RESPONDENT(S) : LAKSHMI VILAS BANK LTD & 1 ORS  
UNDER SECTION : 47

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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	K. Manoj Menon	for Kotak/C	
	Carver Cyril Edward James Syr Anandhan mylah	for CB	

**ORDER**

Counsels representing both the parties are present. Since order has been reserved in CA 94/IB/2018 in CP/540/IB/2017, the matter is posted for hearing on 06.04.2018.

(S VIJAYARAGHAVAN)  
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)